Government of India Ministry of Finance Department of Financial Services

LOK SABHA

Unstarred Question No. 2762
To be answered on December 02, 2016/Agrahayana11, 1938 (Saka)
Kisan Credit Cards

2762. SHRI DEEPENDER SINGH HOODA:

Will the Minister of FINANCE be pleased to state:

- (a) the number of Kisan Credit Cards (KCCs) holders in the country, State/UTwise;
- (b) the details of loans sanctioned/ interest rate charged and the target set and achievements made by the Public Sector Banks (PSBs) in issuing KCCs to the farmers during each of the last three years and the current year, State/UT-wise including Rajasthan;
- (c) whether the Government proposes to relax the rules to facilitate KCCs; and
- (d) if so, the details thereof and the steps taken/being taken by the Government in this regard?

Answer The Minister of State in the Ministry of Finance (Shri Santosh Kumar Gangwar)

- (a): The State-wise number of Kisan Credit Cards (KCCs) issued by Commercial Banks as on 30.06.2016, as reported by Reserve Bank of India(RBI), is given in Annex-I. The State-wise number of KCCs issued by Cooperative Banks and Regional Rural Banks upto 31.08.2016, as reported by National Bank for Agriculture & Rural Development (NABARD) is given in Annex-II.
- (b): The State-wise details of loans sanctioned under KCC by Public Sector Banks (PSBs) during the last three years and the current year (up to 30.06.2016) are given in Annex-III.

Interest rates on loans have been deregulated by RBI and they are now linked to the Base Rate fixed by the banks. However, with a view to ensuring availability of short term agriculture credit at a reduced interest rate of 7% p.a. to farmers, Government of India implements an Interest Subvention Scheme for short term crop loans up to Rs.3.00 lakh. Under the said scheme, additional subvention of 3% is given to those farmers who repay their short term crop loan in time, thereby reducing the effective rate of interest to 4% p.a. for such farmers.

Separate target for issuing KCCs is not fixed. However, Government fixes the target for agriculture credit, which has been surpassed by banks including PSBs over the years. The details of target and achievement in respect of agricultural loans by Commercial Banks including PSBs, Cooperative Banks and Regional Rural Banks during the last three years and current year are as follows:-

(Rs. in crore)

Year	Target	Achievement	
2012-13	5,75,000	6,07,376	
2013-14	7,00,000	7,30,122.62	
2014-15	8,00,000	8,45,328.23	
2015-16	8,50,000	8,77,527.05	
2016-17	9,00,000	7,55,995.16*	
(up to 30.09.2016)		(up to 30.09.2016)	

^{*} Provisional (Source: NABARD)

(c) & (d): In order to ensure that all eligible farmers are provided with hassle-free and timely credit for their agricultural operations, the Government has introduced the KCC Scheme which enables them to draw cash to purchase agricultural inputs such as seeds, fertilizers, pesticides, etc. The KCC Scheme has been simplified further w.e.f. 2012, which has provisions of ATM enabled debit card; loan for post-harvest/consumption/household requirements and maintenance of farm assets; increase in validity of KCC to five years; built-in cost escalation in the limit; any number of drawals within the limit, etc.

Annex-I referred to in reply to part (a) of USQ 2762 for 2.12.2016

No. of operative KCC - JUNE 2016 - Commercial Banks

S.No.	State	(in actuals)	
		No. Of Operative KCCs	
1	2	7	
1	Andamans	573	
2	Andhra Pradesh	1599492	
3	Arunachal Pradesh	10061	
4	Assam	565214	
5	Bihar	1398140	
6	Chandigarh	1226	
7	Chattisgarh	206345	
8	Dadra & Nagar Haveli	548	
9	Daman & Diu	319	
10	Delhi	12030	
11	Goa	3433	
12	Gujarat	1054663	
13	Haryana	615810	
14	Himachal Pradesh	205080	
15	Jammu & Kashmir	262389	
16	Jharkhand	616285	
17	Karnataka	894117	
18	Kerala	294755	
19	Lakshadweep	581	
20	Madhya Pradesh	1534681	
21	Maharashtra	2229030	
22	Manipur	18460	
23	Meghalaya	54690	
24	Mizoram	13469	
25	Nagaland	33107	
26	Orissa	642766	
27	Puducherry	4492	
28	Punjab	810351	
29	Rajasthan	1871382	
30	Sikkim	5145	
31	Tamil Nadu	512459	
32	Telangana	1283140	
33	Tripura	79457	
34	Uttarakhand	229989	
35	Uttar Pradesh	3877438	
36	West Bengal	1009807	
	Total	21950924	

Source: RBI

Annex-II referred to in reply to part (a) of USQ 2762 for 2.12.2016 No. of Operative KCC as on 31/08/2016 in respect of Cooperative Banks and RRBs

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State	As on 31-08-2016	
Andhra Pradesh	2,294,445	
Assam	382,832	
Arunachal Pradesh #	3,744	
Bihar	1,854,159	
Gujarat	1,737,113	
Goa\$	1,344	
Haryana	1,536,600	
Himachal Pradesh	125,196	
Jammu & Kashmir	50,033	
Karnataka	3,257,732	
Kerala	960,087	
Madhya Pradesh	5,806,383	
Maharashtra	5,060,173	
Meghalaya #	36,415	
Mizoram #	15,522	
Manipur #	7,358	
Nagaland #	2,972	
Odisha	4,233,998	
Punjab	1,115,074	
Rajasthan	4,176,061	
Sikkim #\$	8,310	
Tamilnadu	2,073,736	
Tripura #	178,951	
Telangana	2,160,501	
Uttar Pradesh	7,531,907	
West Bengal	2,355,431	
A & N Islands #\$	6,615	
Chandigarh \$	-	
Daman & Diu #\$	-	
New Delhi #\$	480	
D & N Haveli @\$	-	
Lakshdweep @\$	-	
Puducherry #	7,267	
Jharkhand	249,670	
Chhattisgarh	2,515,866	
Uttarakhand	425,811	
Total	50,171,786	

Source: NABARD

State Cooperative Bank functions as Central Financing Agency

\$ No RRB in these States/UTs.

[@] No Cooperative Banks in these UTs.

KCC - Public Sector Banks

(Amount in Rupees thousands)

KCC - Public Sector Banks			thousands)		
Particulars	Agg Crdt Limit Sanctioned (2013)	Agg Crdt Limit Sanctioned (2014)	Agg Crdt Limit Sanctioned (2015)	Agg Crdt Limit Sanctioned (As on 30 June 2016)	
State/Year					
Andamans	305.50	203.03	246.00	71.70	
Andhra Pradesh	934743.20	650028.37	1400594.47	627325.57	
Arunachal Pradesh	1940.84	935.42	976.71	438.55	
Assam	82419.51	56282.13	43007.09	16755.64	
Bihar	346273.83	218690.39	222687.08	115386.76	
Chandigarh	29126.61	5943.81	4915.46	1775.65	
Chattisgarh	52582.19	64134.50	87178.93	53617.49	
Dadra & Nagar Haveli	106.53	299.74	145.35	57.60	
Daman & Diu	5.15	242.00	318.95	30.76	
Delhi	11401.31	8043.05	2798.61	1042.13	
Goa	7074.89	5354.02	1383.61	593.85	
Gujarat	329337.08	315109.27	423978.15	422297.16	
Haryana	350173.93	404671.49	536403.05	314492.22	
Himachal Pradesh	51291.75	56226.32	68840.10	34821.10	
Jammu & Kashmir	4183.84	4412.01	5422.21	2556.34	
Jharkhand	76874.00	54680.91	52651.86	35547.67	
Karnataka	655418.27	788689.79	843682.22	439016.48	
Kerala	132806.55	195422.83	164193.13	103465.41	
Lakshadweep	27.28	2783.91	144.17	59.70	
Madhya Pradesh	592392.20	388262.33	592136.77	458053.62	
Maharashtra	875974.30	634580.23	746963.57	509294.43	
Manipur	2728.51	2532.94	980.40	642.54	
Meghalaya	8198.75	10277.50	5132.86	1587.20	
Mizoram	4517.05	1970.18	836.30	368.07	
Nagaland	5070.13	4284.79	4394.65	1691.01	
Orissa	111018.99	100824.71	73169.88	52413.23	
Puducherry	18778.31	47433.69	20463.98	3398.58	
Punjab	909887.08	927511.98	1047486.71	608624.59	
Rajasthan	700872.83	1099832.89	1009106.33	555778.69	
Sikkim	11021.87	1392.02	1514.51	711.75	
Tamil Nadu	520196.44	925635.92	347343.23	207152.30	
Telangana	0.00	423528.44	1198227.82	223825.61	
Tripura	11516.20	8169.69	6542.47	2232.35	
Uttarakhand	175503.67	167398.07	183084.16	78367.46	
Uttar Pradesh	1458548.01	2000189.10	1628014.13	1066537.00	
West Bengal	202307.72	544056.94	178184.50	74032.42	
All India	8674624.31	10120034.42	10903149.45	6014062.64	